

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2158

ANSWERED ON:06.12.2006

GUIDELINES FOR GOVERNMENT OFFICIALS

Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh;Mishra Dr. Rajesh Kumar;Sajjan Kumar Shri

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Cabinet Secretary has issued guidelines to the Government officials restraining them from meeting foreign diplomats and nationals;
- (b) if so, the details thereof;
- (c) the measure taken for their compliance; and
- (d) the action taken against those officials found violating the guidelines?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) & (b): Cabinet Secretary has recently reiterated that the existing instructions regarding contacts of Government servants with foreign nationals/ members of foreign missions should be strictly followed.
- (c): The respective Ministries/Departments are responsible for compliance of the guidelines by the Government officials.
- (d): No such information is centrally maintained.